

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5686/2007

(From the judgement and order dated 28/06/2006 in CMWP No. 1022/2001 of
The HIGH COURT OF UTTARANCHAL AT NAINITAL)

STATE OF UTTARANCHAL & ANR.

Petitioner(s)

VERSUS

KAILASH MOTORS & ANR.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment)

Date: 17/01/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P.N. Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Petitioners have failed to serve unserved respondents.
List the matter before the Hon'ble Chamber Judge for non
prosecution against the unserved respondents.

(S.G.SHAH)
Registrar